

National Company Law Tribunal

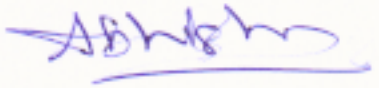
Allahabad Bench

CP NO. 96/ALD/2017, CA No. 54/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Blue Line Securities Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	CS ABHISHEK MISHRA	PCS	Petitioner	
2.	CS ALOK K. R. TRIPATHI	PCS	PETITIONER	Alok K. Tripathi.
3.	KULDEEP SINGH	STA	O.L.	R. Singh

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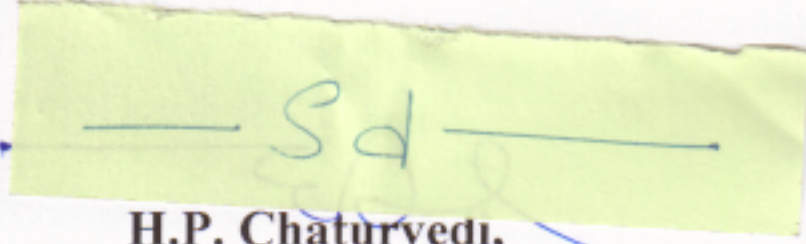
Sh. Alok Kumar Tripathi along with Abhishek Mishra, PCS for the Petitioner Company. Sh. Kuldeep Singh, proxy for the OL representing the Central Govt.

The case is fixed today for the argument. The proxy for the OL seeks time, as OL is not available today. Hence, time is granted.

The matter to be listed on 25th January, 2018.

Date: 10/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)